

(b) the countries which have agreed to accept our goods towards the debts incurred and the break-up of the amounts?

The Deputy Prime Minister and Minister of Finance (Shri Morarji Desai): (a) The estimate of total amount of foreign debt to be paid back through export of Indian goods was Rs. 456.23 crores at the end of March, 1967.

(b) The countries that accept our goods towards the debt incurred are those with whom we have bilateral trade and payments agreements on rupee payment basis. The break-up of the amounts are as follows.

	(Rs Crores)
Czechoslovakia	32.92
Hungary	—
Poland	17.88
U.S.S.R.	386.07
Yugoslavia	19.36
	<hr/> 456.23

Plan of Himachal Pradesh

4799. Shri Hem Raj: Will the Minister of Planning be pleased to state:

(a) whether Government have received the redrafted Plan of Himachal Pradesh Government after the merger of the New Hill areas from Punjab;

(b) if so, what is its size and what is the final decision for its sanctioned amount during the rest of the period, and

(c) the amount that has been sanctioned for the Annual Plan of 1967-68 and what was the amount sanctioned for later period of 1968-69 after the integration of the Punjab Hill Areas?

The Minister of Planning, Petroleum and Chemicals and Social Welfare (Shri Asoka Mehta): (a) and (b). Yes, 1202(A) I.S.—6.

Sir An outlay of Rs. 91.06 crores was proposed by Himachal Pradesh Administration for the Fourth Five Year Plan of the Territory including the Hill Areas transferred from Punjab. The Fourth Five Year Plan has, however, yet to be finalised and no final decision regarding the Himachal Pradesh Plan has yet been taken.

(c) Against an outlay of Rs. 12.5 crores for 1966-67 the approved outlay for the Annual Plan 1967-68 is Rs 17 crores.

Excise Duties on Hawk-Yarn

4801. Shri M. S. Murti:
Shri Umanath:
Shri Jyotirmoy Basu:
Shri Numbiar:
Shri E. K. Nayanar:
Shri Ganesh Ghosh:

Will the Minister of Finance be pleased to state:

(a) the total amount of excise duties collected on Hawk-Yarn for the year 1966-67; and

(b) whether any relief is proposed to be given to handlooms for the year 1967-68?

The Deputy Prime Minister and Minister of Finance (Shri Morarji Desai): (a) It is presumed that the expression "Hawk-Yarn" is a misprint for "Hank-Yarn." The total amount is—Rs. 1,02,70,000.

(b) No such proposal is under consideration.

Fertiliser Plant in Coop. Sector

4802. Shri K. P. Singh Deo:
Shri P. N. Solanki:

Will the Minister of Petroleum and Chemicals be pleased to state:

(a) whether it is a fact that a plan to set up a project in the co-operative sector for the manufacture of fertilizer in collaboration with the Japan Consulting Institute has been approved; and

(b) if so, the details thereof?

The Minister of State in the Ministry of Petroleum and Chemicals and of Planning and Social Welfare (Shri Raghu Rammlah): (a) and (b) In March 1965, a letter of intent was issued to Shri B. M. Gogte of M/s Gogte Salt & Chemicals, Bombay, for the establishment of a new undertaking for the manufacture of soda ash and ammonium chloride (a fertilizer) 60,000 tonnes each per annum subject to the following conditions:—

- (1) The terms of foreign collaboration and arrangements for import of plant and machinery are settled to the satisfaction of Government, and
- (2) The cost of production of a unit of nitrogen compares favourably with the unit cost of nitrogen in urea form

The Government of India were advised in June, 1966 that it had been decided that the project would be undertaken by the Maharashtra Co-operative Fertilizers & Chemicals Ltd, in the cooperative sector, and that pending registration of the Co-operative Society, M/s Gogte Salt & Chemicals would continue to conduct negotiations and carry on correspondence relating to the project

Government of Maharashtra have been requested to confirm that the above cooperative undertaking would be in a position to find the rupee finance for the project in question. Confirmation in this regard is still awaited from the State Government

Government are also awaiting the foreign collaboration terms that the Maharashtra Co-operative Fertilizers and Chemicals Ltd have negotiated with the Japanese Party

Refineries with Foreign Collaboration

4883. Shri Shiva Chandra Jha: Will the Minister of Petroleum and Chemicals be pleased to state:

(a) whether it is a fact that negotiations are going on between the Indian Government and the Kuwait, Japanese and the American Oil Companies for starting Oil Refineries in India; and

(b) if so, on what terms and the response of the Indian Government thereto?

The Minister of State in the Ministry of Petroleum and Chemicals and Planning and Social Welfare (Shri Raghu Rammlah): (a) No, Sir.

(b) Does not arise

Funds for Water Supply and Drainage Schemes in Kerala

4884. Shri E. K. Nayanar: Will the Minister of Planning be pleased to state:

(a) the amount, the working group has suggested for water supply and drainage scheme in Kerala during the Fourth Plan period,

(b) whether Government have accepted the working group's suggestions, and

(c) if not, the reasons therefor?

The Minister of Planning, Petroleum and Chemicals and Social Welfare (Shri Asoka Mehta): (a) The working group has suggested an outlay of Rs 20 crores in respect of Kerala water supply and drainage schemes

(b) After discussion with the State Government in November, 1966, the Planning Commission had agreed tentatively to a provision of Rs 1150 crores for Kerala water supply Sanitation schemes

(c) Does not arise

Hindustan Insecticides Limited, Delhi Unit

4906 Shri E. K. Nayanar:
Shri A. K. Gopalan:
Shri Nambiar:
Shri Viswanatha Menon:
Shri C. K. Chakrapani:
Shri Jyotirmay Basu:

Will the Minister of Petroleum and Chemicals be pleased to refer to the reply given to Unstarred Question No. 1823 on 8th June, 1967 regarding DDT Factory, Delhi and State:

(a) whether it is a fact that the disposal utilisation of chlorine, a co-